

HARYANA VIDHAN SABHA

Un-starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on
Friday, the 17th December, 2021.*

Details of Closed Level Crossings

468. Dr. Kamal Gupta, M.L.A.: Will the Urban Local Bodies Minister be pleased to state the number of level crossings closed by the Government in Hisar City in the last year togetherwith the number of level crossings likely to be closed alongwith the details thereof?

To Supply the Drinking Water From Bhakhra Canal

498. Shri Subhash Gangoli, M.L.A.: Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to supply the drinking water from Bhakhra Canal in the village Kharal of Narwana Assembly Constituency; if so, the time by which it is likely to be supplied?

Construction of Passages

598. Shri Neeraj Sharma, M.L.A.: Will the Urban Local Bodies Minister be pleased to state—

- (a) whether it is a fact that the villages Dabua and Bajri were included in Municipal Corporation Faridabad near about the year 1994 and the lands of many crores were included in Municipal Corporation, Faridabad; if so, the details of the area of land included in Faridabad Municipal Corporation togetherwith the circle rate of the said land at present;
 - (b) the time by which the construction work of main passage of village Bajri connecting village Pali to Bajri is likely to be completed; and
 - (c) the time by which the repairing work of main outer passage of village Dabua and the cremation ground of Dabua are likely to be completed togetherwith the details thereof ?
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To Regularize Road Side Buildings and Guest House

474. Shri Pardeep Chaudhary, M.L.A.: Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to regularize the road side buildings and Guest House in Morni area on the pattern of 2009 by the Town and Country Planning Department; if so, the details thereof?

Number of Youths Registered Under Saksham Yuva Yojana

479. Shri Varun Chaudhry, M.L.A.: Will the Deputy Chief Minister be pleased to state the year wise and district wise number of unemployed youths registered under 'Saksham Yuva Yojana' in State togetherwith the number of youths who got financial assistance/job opportunity since the inception of scheme in State?

To Improve the Condition of Sports Complexes

575. Shri Balraj Kundu, M.L.A.: Will the Minister of State for Sports & Youth Affairs be pleased to state—

- (a) the number of Rajeev Gandhi Sports Complexes and Stadiums setup by the Government in the rural areas of the State togetherwith the number of coaches deputed therein;
 - (b) the number of the posts of coaches sanctioned by the Government in the State togetherwith the number of sports complexes in which the said coaches have been deputed;
 - (c) the name of the department responsible to look after the abovesaid sports complexes; and
 - (d) whether there is any proposal under consideration of the Government to improve the bad condition of the abovesaid complexes; if so, the details thereof?
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Number of Cases of Murder etc.

485. Shri Jagbir Singh Malik, M.L.A.: Will the Home Minister be pleased to state the yearwise number of cases of murder, kidnapping, rape, human trafficking, theft, dacoity, vehicle theft, chain snatching, domestic violence etc. reported in State from 20th March, 2015 till to date togetherwith the rate of conviction in above said cases?

To Construct Interchange

499. Shri Deepak Mangla, M.L.A.: Will the Deputy Chief Minister be pleased to state whether it is a fact that the interchange has been approved near Pelak on Kundli-Gaziabad-Palwal expressway; if so, the time by which it is likely to be constructed?

To Construct a Hospital

487. Shri Kuldeep Vats, M.L.A.: Will the Health Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to construct a hospital in village Badli of Badli Assembly Constituency; and
 - (b) if so, the time by which it is likely to be constructed togetherwith the details thereof?
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Number of Registrations under PMFBY

537. Shri Abhay Singh Chautala, M.L.A.: Will the Agriculture and Farmers Welfare Minister be pleased to state the yearwise, cropwise and districtwise details of farmers who have got registrations under the Pradhan Mantri Fasal Bima Yojana during the last 3 years i.e. 2018-2019, 2019-2020 and 2020-2021 in the State togetherwith the extent of premium received from the farmers and extent of amount of claim given to the farmers alongwith the amount of insurance claims outstanding so far?

Revenue Collected from Panchayat Lands

511. Shri Bishan Lal Saini, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether the revenue collected from Panchayat Lands in Block Radaur, Mustfabad and Jagadhri which are given on contract in the months of April, May and June of current year has been deposited in Panchayat account; and
- (b) the blockwise details of revenue, name of village and the date of deposit of revenue in Block Radaur, Mustfabad and Jagadhri?

To Construct New Bus Stand

493. Shri Ishwar Singh, M.L.A.: Will the Transport Minister be pleased to state—

- (a) the present status of the construction of new Bus Stand on Patiala road in Cheeka; and
- (b) whether the work shop or depot will also be constructed on the proposed 6 acre land of bus stand togetherwith the details thereof?

Number of MGNREGA Works

505. Shri Bishan Lal Saini, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) the village wise number of works performed through MGNREGA in Radaur Assembly Constituency since the dissolution of panchayats till to date; and
- (b) the details of the persons who get abovesaid works togetherwith the details of amount spent thereon?

Total Number of BPL Cards

491. Shri Shishpal Singh Keharwala, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) the process of making the BPL card in state;
- (b) whether the process of making BPL card is still in progress in State; and

- (c) the total number of BPL cards issued by the Government in the year 2020-21 in the State togetherwith the total number of cards issued in Kalanwali Assembly Constituency alongwith the details thereof?

To Construct New Bridges

489. Shri Sita Ram Yadav, M.L.A.: Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to conduct survey and construct new bridges on the Minors and Distributaries in Ateli Assembly Constituency; if so, the details thereof togetherwith the time by which the above said proposal is likely to be materialized?

Details of Amount Spent

518. Shri Bharat Bhushan Batra, M.L.A.: Will the Chief Minister be pleased to state whether it is a fact that the demand of 18 crore 37 lakh 90 thousand was passed by the Legislative Assembly in Demand no.-2 of Supplementary Estimates, 1st installment 2021-22; if so, the headwise details on which the said amount was spent?

To Renovate/Reconstruct the Building of Senior Citizen Club

524. Smt. Geeta Bhukkal, M.L.A.: Will the Minister of State for Social Justice & Empowerment be pleased to state—

- (a) whether it is a fact that the building of Senior Citizen Club in Sector-6 of Jhajjar City is dilapidated;
- (b) if so, whether there is any proposal under consideration of the Government to renovate/reconstruct above said building; and
- (c) the time by which Police Post situated in the campus of Senior Citizen Club is likely to be shifted?

To Merge the Art and Craft Teachers

490. Shri Dharam Singh Chhoker, M.L.A.: Will the Education Minister be pleased to state—

- (a) whether it is a fact that written examination had been given by the former Art and Craft teachers on 31 Jan, 2021 in accordance with the orders of the Hon'ble High Court and approximately 90% teachers have been passed therein and now only 10% teachers have been selected in the result declared on 15.11.2021 by the HSSC; and
 - (b) if so, whether there is any proposal under consideration of the Government to merge the remaining Art and Craft teachers by formulating any policy in the department?
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Number of Vegetations Planted

- 495. Shri Narender Gupta, M.L.A.:** Will the Chief Minister be pleased to state—
- (a) the number of vegetations planted by the HSVP in Faridabad-86 Assembly Constituency during the last 2 years togetherwith the amount incurred thereon; and
 - (b) the number of employees posted by the Government for the maintenance of abovesaid plantations?

Total Amount Spent on Advertisements

- 512. Shri Aftab Ahmed, M.L.A.:** Will the Chief Minister be pleased to state the yearwise details of the total amount spent by the Government on newspapers, posters, internet, T.V. and Radio etc. for advertisements of their achievements, announcements, birth anniversary of great personalities and Government functions etc. from the year 2015 till to date?

Present Status of FIR No. 0985

- 517. Shri Rakesh Daultabad, M.L.A.:** Will the Home Minister be pleased to state—
- (a) the present status of FIR no. 0985 dated 19.09.2019 registered in Sadar Police Station, Gurugram;
 - (b) the reasons for delay in taking action in the abovesaid FIR;
 - (c) the photocopies of the noting of the action taken by the DCP (East) Gurugram, ACP Sadar, Gurugram and ACP Head Quarter, Gurugram on the said FIR till to date; and
 - (d) the photocopies of the file relating to abovesaid FIR?

To Construct the Road

- 556. Smt. Shakuntla Khatak, M.L.A.:** Will the Deputy Chief Minister be pleased to state—
- (a) whether it is a fact that the road from Garnawathi Mod to Garnawathi village is badly damaged; and
 - (b) if so, whether there is any proposal under consideration of the Government to construct the said road togetherwith the time by which the construction work of said road is likely to be started?

To Re-Carpet and Widen the Roads

- 570. Mohd. Ilyas, M.L.A.:** Will the Deputy Chief Minister be pleased to state—
- (a) whether it is a fact that the roads from villages Sikrawa to Punhana and village Phardari to Punhana of Punhana Assembly Constituency are in bad condition; and

- (b) if so, whether there is any proposal under consideration of the Government to re-carpet and widen the abovesaid roads togetherwith the time by which the said roads are likely to be re-carpeted/widened?

Total Grant Received by the Zila Parishad

584. Dr. Krishan Lal Middha, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) the total grant received by the Jind Zila Parishad from Central Government and State Government during the financial year 2020-21 and 2021-22 togetherwith the details of the development works on which the said grants have been spent; and
- (b) the details of the due payment of Zila Parishad at present?

To Make Bus Stand Operational

565. Shri Amit Sihag, M.L.A.: Will the Transport Minister be pleased to state whether it is a fact that construction work of bus stand in village Odhan on NH-9 has been completed in December, 2019 however, due to lack of access to the bus stand from NH-9, it is not operational; if so, the time by which the said bus stand is likely to be made operational?

Construction of Four Lane Roads

469. Dr. Kamal Gupta, M.L.A.: Will the Deputy Chief Minister be pleased to state the number of four lane roads constructed by the Government in Hisar City in the year 2020-21 togetherwith the details of other four lane roads which are likely to be constructed in Hisar?

To Construct Road

514. Shri Subhash Gangoli, M.L.A.: Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct the road from village Jamni to Bhambeva of Safidon Assembly Constituency; if so, the time by which it is likely to be constructed?

To Make the Sewerage System Functional

599. Shri Neeraj Sharma, M.L.A.: Will the Urban Local Bodies Minister be pleased to state—

- (a) whether it is a fact that the sewerage system of Dabua Vegetable Market, Faridabad is in bad condition; and
- (b) if so, the time by which the said sewerage system of Dabua Vegetable Market is likely to be made functional togetherwith the details thereof?
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To Appoint the HMT Employees

- 475. Shri Pardeep Chaudhary, M.L.A.:** Will the Chief Minister be pleased to state—
- (a) whether it is a fact that the Government of India had decided to close the HMT tractor unit of Pinjore in the year 2016;
 - (b) whether it is also a fact that there were 150 employees in abovesaid unit who have 5 years to 25 years left in their service; and
 - (c) if so, whether there is any proposal under consideration of the Government to adjust/appoint the said employees in future; if so, the details thereof?

Action on HARPETH Haryana App

- 480. Shri Varun Chaudhry, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state the action taken by the Government on HARPETH Haryana App to make the roads of Haryana State Agriculture Marketing Board pothole free?

Promotion of JBT to TGT English

- 576. Shri Balraj Kundu, M.L.A.:** Will the Education Minister be pleased to state—
- (a) the total number of posts of TGT English sanctioned in the State togetherwith the total number of TGT English working at present alongwith the districtwise total number of posts of TGT English lying vacant which have to be filled up by the way of promotion from JBT teachers;
 - (b) the years since when the posts of TGT English have not been filled by the way of promotion togetherwith the total number of cases of promotion of JBT teachers sent to the Government from the year 2018 till to date alongwith the number of JBT teachers who have been given promotion on the post of TGT English; and
 - (c) the reasons for which the JBT teachers have not been promoted by the Government despite of having the required eligibility?

Total Production of Bajra in State

- 486. Shri Jagbir Singh Malik, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state—
- (a) whether the procurement of Bajra crop has been made by the Government in the year 2021; if so, the quantity thereof togetherwith the total production of Bajra in the State alongwith the details of Bajra Crop damaged due to rains; and
 - (b) the lowest rates of Bajra crop sold by farmers in mandis of State in the year 2021 togetherwith the number of Bajra crop farmers who have been benefitted under Bhavantar Bharpai Yojana?
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To Depute the Staff in CHC

500. Shri Deepak Mangla, M.L.A.: Will the Health Minister be pleased to state the time by which the staff is likely to be deputed by the Government in C.H.C. of Badauli in Palwal Assembly Constituency as the building of said C.H.C. has been completed but no staff is deputed/appointed therein so far?

Amount Allotted for Cleaning the Drain

488. Shri Kuldeep Vats, M.L.A.: Will the Chief Minister be pleased to state the total amount allotted by the Government for the cleanliness of Badli drain in the Badli Assembly Constituency from the year 2019 till to date togetherwith the number of times the cleanliness work of Badli drain has been performed by the Government during the abovesaid period alongwith the details thereof?

Registrations Under Meri Fasal Mera Byora

538. Shri Abhay Singh Chautala, M.L.A.: Will the Agriculture and Farmers Welfare Minister be pleased to state—

- (a) the number of farmers registered under the “Meri Fasal-Mera Byora” during the last 3 years;
- (b) the extent of payment of purchased crops made in time to the abovesaid farmers togetherwith the extent of payment delayed; and
- (c) whether the interest has been paid to the farmers on the outstanding amount which was delayed; if so, the cropwise and districtwise details thereof?

To Construct Bye-Pass

494. Shri Ishwar Singh, M.L.A.: Will the Deputy Chief Minister be pleased to state the time by which the construction of bye-pass on village Peedal from the side of Haryana in Cheeka is likely to be completed?

Works Completed Under the HPWWMA

506. Shri Bishan Lal Saini, M.L.A.: Will the Chief Minister be pleased to state the details of the works completed in Radaur Assembly Constituency under the Haryana Pond and Waste Water Management Authority constituted by the Government in State till to date?

To Take Action in Murder Case

492. Shri Shishpal Singh Keharwala, M.L.A.: Will the Home Minister be pleased to state—

- (a) the action taken by the Government in the murder case of Ankur Prajapati in Kalanwali City; and
- (b) whether any assistance have been provided by the Government to the family of Ankur Prajapati; if so, the details thereof?

To Develop the Sports Stadium

562. Shri Sita Ram Yadav, M.L.A.: Will the Minister of State for Sports & Youth Affairs be pleased to state—

- (a) whether it is a fact that the boundary wall of sports stadium of village Dongra Ahir has been constructed by the Government; and
- (b) if so, whether there is any proposal under consideration of the Government to develop the said sports stadium togetherwith the time by which it is likely to be developed?

Details of Works Under AMRUT Yojana

519. Shri Bharat Bhushan Batra, M.L.A.: Will the Urban Local Bodies Minister be pleased to state—

- (a) the areas and places where the sewerage line and pipe line for drinking water have been laid down by the Government under AMRUT Yojana in Municipal Corporation Rohtak togetherwith the amount incurred thereon;
- (b) the number of STPs set up in Municipal Corporation Rohtak under the abovesaid scheme togetherwith the amount incurred thereon; and
- (c) the name of the areas in which drinking water has been supplied and sewerage system has become operational under the abovesaid scheme?

Chandigarh :
The 12th December, 2021.

R. K. NANDAL,
Secretary,
Haryana Vidhan Sabha.